

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2414
ANSWERED ON:30.07.2002
TECHNICAL COURSES
UMMAREDDY VENKATESWARLU

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government are aware that the AICTE has recently issued advertisements warning institutions that they have invited applications for technical courses for which approval has not yet been granted;
- (b) if so, the names of institutions who have violated the rules of AICTE;
- (c) the details of administrative or other inhibitions being felt by AICTE in acting against such illegal institutions; and
- (d) the steps taken/ proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) to (d) : Public notices are issued in leading newspapers by AICTE cautioning the students not to take admission in unapproved Technical Institutes. AICTE does not have details of Technical Institutes that may be violating the Rules / Regulations of AICTE. AICTE does serve notice to Technical Institutes if violation of its Regulations comes to its notice. AICTE has also set up a Malpractice Cell and constituted a Committee to examine cases of malpractices by Technical Institutions. However, immediate action is taken by AICTE in case any report relating to violation of Regulations is received.